

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 257 OF 2023**

**IN THE MATTER OF:**

<b>Balbir Dass</b>	<b>VERSUS</b>	<b>....PETITIONER</b>
<b>State of Punjab &amp; Ors.</b>		<b>....RESPONDENT</b>

**MEMO OF PARTIES (As per order dated 23.10.2024)**

<b>Balbir Dass</b>	<b>VERSUS</b>	<b>....PETITIONER</b>
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**1. Member Secretary, Punjab Pollution Control Board**  
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**2. Divisional Forest Officer, Ludhiana Forest Division,**  
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**3. District Magistrate, Ludhiana**  
District Administrative Complex, Ferozepur Road, Ludhiana  
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**4. Parminder Singh, Sarpanch**  
Gram Panchayat, Kaddon, Tehsil Payal,  
District Ludhiana-141421, Punjab (Respondent No. 4)

**5. Secretary, Environment, State of Punjab**  
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